

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-16382-JK (LD) of 2023

DATED:- 01 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer of Forest Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition ,if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-LAW-OIC/32/2023

Dated:- 01-12 - 2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
01-12-2023

Annexure to the Government Order No.- 16382-JK(LD) of 2023 dated 01.12.2023

S.No.	Title of the Case	Case No.	OIC
1	Mohd. Yaseen Zarger & Ors. Vs. UT of J&K	WPC No. 694/2022	Mr. Mohammad Rafi Khan, Divisional Manager (P&P) & Vigilance
2	Fareed Ahmed Vs. MD FDCL & Ors.	WPC No. 519/2023	
3	Javiad Hussian Vs. MD FDCL & Ors.	FAO (WC) No. 18/2021	
4	Mohd. Iqbal Bhat Vs. State of J&K	OWP No. 1161/2017	
5	Abdul Qayoom Vs. State of J&K	WPC No. 3397/2019	
6	Ab. Qayoom Sheikh Vs. UT of J&K	WPC No. 817/2022	
7	Jaspreet Singh & Ors. Vs. SFC & Ors	WPC No. 150/2021	
8	Showkat Iqbal Qazi Vs. SFC & Ors	SWP No. 2174/2014	
9	Syed Ahmed Malik Vs. SFC & Ors	SWP No. 3533/2014	
10	Mukhtiyar Ahmed Vs. DM SFC Kishtwar	Labour Appeal	
11	John Mohd. Vs. DM SFC Kishtwar	Labour Appeal	Shri Naveed Iqbal (SFS) DFO Poonch
12	Mohd. Latief Vs. UT of J&K	WPC No 1458/2020	
13	Mohd Yaqoob Vs. UT of J&K	WPC No. 1935/2020	
14	Mohd Bashir Vs. UT of J&K	WPC No. 875/2021	
15	Mohd. Bashir Vs. UT of J&K	WPC No. 979/2021	
16	Mohod Shrief and Ors. Vs UT of J&K	WPC No. 2562/2021	
17	Rakhmal BI and Ors Vs UT of J&K	WPC No. 2740/2021	
18	Mohd Shafiq Vs. UT of J&K	WPC No. 2614/2021	
19	Ghulam Mohd Vs. UT of J&K & Ors.	WPC No. 1224/2022	
20	Mohammada Sheikh & Ors. Vs. UT of J&K	WPC No. 2473/2022	
21	Mohd Aslamd & Ors. Vs. UT of J&K	WPC No. 2883/2021	
22	Harpal Kour Vs. UT of J&K & Ors.	WPC No. 2723/2022	
23	Abdul Salam & Ors. UT of J&K	WPC No. 2260/2023	
24	Abdul Majid & Ors. UT of J&K	WPC No. 2249/2023	

Naveed Iqbal

25	Abdul Ghani & Ors. Vs UT of J&K	O.A. No. 61/393/2023	
26	Sona Brick Kiln Vs. UT of J&K	WPC No. 2406/2023	Sh. Sat Paul, IFS, Regional Direction, PCC
27	Bhupinder Singh Vs. State through Secy. JKPCB	OWP No. 2539/2018	
28	M/s Shiv Road & Builder Sahar Khad Kahua Vs. UT of J&K	WPC No. 2460/2023	
29	Inhabitant of Village Loharna Vs. UT of J&K	WPC No. 2408/2023	
30	Ranjit Singh Vs Union Territory of J&K & Ors.	O.A.No.61/43/2022	Mr. Mohammad Arshad, Under Secretary to Government, Forest, Ecology & Environment Department,
31	Neha Bakshi Vs U.T of J&K and ors.	O.A No. 1312/2023	Mr. Mohammad Arshad Jan, Under Secretary to the Government, Forest, Ecology & Environment Department,

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Neysyals